

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A. 407 of 1996
O.A. 1392 of 1996

Date of order: 8.8.2006

Present : Hon'ble Mr. B.V. Rao, Judicial Member
Hon'ble Dr. A.R. Basu, Administrative Member

1. TAPAN KR. GHOSH & ORS.
2. MIHIR KR. CHAKRABORTY & ORS.

- VS -

UNION OF INDIA & ORS. (E.Rly)

For the Applicant : Mr. B. Mukherjee, Counsel

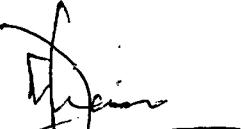
For the Respondents : Mr. P.K. Arora, Counsel
Mr. M.K. Bandyopadhyay, Counsel

ORDER

Per Mr. B.V.Rao, JM:

Ld. Counsel for both sides present.

2. The Ld. Counsel for the applicant submitted that the prayer of the applicant had already been granted.
3. Hence the matter is dismissed being infructuous. No costs.


MEMBER(A)


MEMBER(J)